

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

LOK SABHA

UNSTARRED QUESTION NO. 1491

TO BE ANSWERED ON FRIDAY, 28TH JULY, 2023

Facility of Proxy Voting to NRIs

†1491. Shri Gajanan Kirtikar:
Shri Hemant Tukaram Godse:
Shrimati Delkar Kalaben Mohanbhai:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is considering to provide facility of proxy voting to the non-resident Indians (NRIs) voters in the country;
- (b) if so, the details thereof;
- (c) whether the Government is facing logistic and other challenges in identity verification of the NRI voters; and
- (d) if so, the details thereof, State-wise and the action taken by the Government in this regard?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF CULTURE
(SHRI ARJUN RAM MEGHWAL)**

- (a): No sir, no such proposal is under consideration.
- (b) to (d): Does not arise, in view of (a) above.
